

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 17TH MAY, 2014

No. 108/A: Consequent upon promotion of Sri Prabhat Kumar Upadhayay, District & Additional Sessions Judge-cum- Special Judge, CBI, Dhanbad to the rank of Principal District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Court's Notification No. **107/A** dated 17th May, 2014, the services of Sri Upadhayay are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

By order of the Court,

Sd/- A. K. Choudhary

Registrar General

Memo. No. 5577 / Apptt.

Dated Ranchi, the 17th May, 2014

XXII(53)/1/10

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General